

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1760
TO BE ANSWERED ON 30.07.2015**

LAND ACQUIRED BY GOVERNMENT FOR POWER PROJECTS

1760. SHRI M. RAJA MOHAN REDDY:

**Will the Minister of POWER
be pleased to state:**

- (a) the land acquired by the Government from farmers during each of the last three years for setting up of Power Plants in the country including State of Andhra Pradesh, location-wise;**
- (b) the details of compensations paid to the affected farmers so far;**
- (c) the pending cases where compensation is yet to be paid;**
- (d) the reasons for the delay; and**
- (e) the time by which all the farmers are likely to be paid?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) to (e) : The information is being collected and will be laid on the Table of the House.
